

withdraw, with interest, on reaching 18 years of age and passing Class X examination.

- (ii) Central assistance has also been released for construction of 538 hostels for girls of Secondary and Higher Secondary Schools, including those from BPL families.
- (iii) 1 lakh scholarships of Rs. 6000 per annum are awarded to meritorious students of economically weaker sections (having annual parental income up to Rs. 1.5 lakh) for study in Classes IX-XII in Government-aided and local body schools.

#### **Role of NYK Clubs in PYKKA Project**

\*124. SHRI MANI SHANKAR AIYAR :

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

- (a) the role of clubs belonging to the Nehru Yuva Kendra (NYK) Sangathan in the administration of Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA);
- (b) the arrangements being made for encouraging trained sports coaches at PYKKA sites; and
- (c) the arrangements being made to co-ordinate policy and implementation between the Department of Sports and the Ministry of Panchayati Raj in New Delhi, as well in the States, to ensure that Panchayat NYK clubs are made full stakeholders in PYKKA projects?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN) : (a) PYKKA scheme provides that clubs of Nehru Yuva Kendra Sangathan (NYKS) will be one of the implementing agencies of PYKKA at village/block panchayat level.

(b) Community sports volunteers known as 'Kridashrees' engaged under PYKKA are managing the sports activities in the PYKKA playfields in village/block panchayats. They undergo one week intensive training course.

(c) General Council of PYKKA, chaired by the Union Minister of Youth Affairs and Sports and co-chaired by the Union Minister of Panchayati Raj, is the highest policy making body for implementation of the PYKKA scheme. Secretary of the Ministry of Youth Affairs and Sports and the Secretary, Ministry of Panchayati Raj are Chairperson and Co-chairperson, respectively of the Executive Committee of PYKKA which approves action plans for implementation of the PYKKA scheme in the States/UTs. Secretaries of Department of Sports and Youth Affairs and the Department of Panchayati Raj from selected States/UTs are members of the Committee. Director General, NYKS is a member of the General Council as well as of the Executive

Committee. PYKKA scheme is being administered at village/block panchayats through the State Governments. Village/block panchayats may involve 'NYK clubs' to manage the sports activities in their PYKKA playfields.

### **Impact of Iran Problem**

\*125 SHRI RAM KRIPAL YADAV :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) whether Government is studying the impact of Iran problem on our country;
- (b) if so, the sectors, which would directly or indirectly be affected due to this;
- (c) the steps that have been taken by Government to deal with any adverse impacts on our country in the future; and
- (d) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA) :  
(a) to (d) Government is studying the impact on India of the problems that have arisen due to imposition of sanctions against Iran.

The UN sanctions against Iran call for restricting transfers relating to technology and items relating to the nuclear and missile fields to Iran. Apart from UN sanctions, other countries/group of countries like US/EU have imposed unilateral sanctions on Iran. The sanctions imposed by US and EU on Iran target its alleged nuclear weapons programme. These sanctions have specifically targeted Iran's banking and oil sectors, which have an impact on bilateral trade, particularly in the energy sector. Iran is an important source of oil for India. Indian companies have faced difficulties in making payments for crude oil and other imports from Iran through international banking channels.

Government implements its obligations under the UN Security Council Resolutions on Iran. We continue to maintain that we are bound by UN sanctions and unilateral sanctions imposed by countries or group of countries should not impact legitimate trade relations with Iran. India is in discussions with Iran to ensure prompt settlement of payments and uninterrupted supply of crude oil. Moreover, to strengthen the country's energy security and to reduce its dependence on any particular region of the world, India has been consciously trying to diversify its sources of crude oil imports to ensure energy security for the country.

### **Report of Restructuring of SCSP/TSP**

\*126 DR. BHALCHANDRA MUNGEKAR :

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

- (a) the stand of the Ministry on the Planning Commission Task Force Report on the restructuring of Scheduled Caste Sub-Plan (SCSP)/Tribal Sub-Plan (TSP)